

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

RAJYA SABHA
UNSTARRED QUESTION NO-431
ANSWERED ON-22/07/2026

POTHoles AND CRACKS IN DELHI DEHRADUN EXPRESSWAY

431. SHRI ASHOK SINGH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:-

- (a) whether the Ministry is aware that the Delhi Dehradun Expressway has developed cracks and potholes within few months of its inauguration;
- (b) the details of the guarantee of life and condition as mentioned in the project tender;
- (c) details of the actions been taken by the Ministry against the project execution agency and the steps being taken for resolution; and
- (d) the number of agencies been blacklisted or penalised by the Ministry during the last three years for poor quality work execution or other tender violations?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) The Delhi–Dehradun Access Controlled Highway is presently under Defect Liability Period of 10 years.

2 number of potholes were observed and rectified by the contractor at its own cost under its contractual obligations.

(d) The details of number of the agencies blacklisted or penalised during the last three years for poor quality of work or violation of tender conditions on National Highway works across the country are as under:

S. No.	Particulars	FY - 2023-24	FY - 2024-25	FY - 2025-26	Total
1	No. of Agencies/Contractor/Concessionaire blacklisted/penalised for poor quality work execution or other tender violations.	29	29	45	103
